

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00044/2019

IN

ORIGINAL APPLICATION No.170/00655-664 /2017

DATED THIS THE 30th DAY OF JULY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Sri.Liju.K.Das
Loco Pilot (Shunting)
Then Senior Asst. Loco Pilot
S.W.Railway, Bangalore Division

2.Sri. Rijil
Loco Pilot (Shunting)
Then Senior Asst. Loco Pilot
S.W.Railway, Bangalore Division

3. Sri. Kaja Hussain
Loco Pilot (Shunting)
Then Senior Asst.Loco Pilot
S.W.Railway, Bangalore Division

....Petitioners

(By Shri K.Shivakumar..... Advocate)

Vs.

1.Shri AK.Singh
General Manager
South Western Railway,
Gadag Road, Hubballi 580 020.

2.Shri V.Rajeevan,
Principal Chief Personnel Officer,
South Western Railway,
Gadag Road, Hubballi 580 020

...Respondents.

(By Shri N.Amaresh, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Order of this Tribunal is complied with.
Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk